डा॰ रफीक जकरोया: साहव, आपने खत्राहमखत्राह चोट फील दो।

श्री सभापति: ग्राप भी खत्राहम-खत्राह बोचं में क्यों पड़त हैं? क्वेश्चत 481।

Resolving of differences between India and Bangladesh

481. SHRI DINESH GOSWAMI: SHRI MURLIDHAR CHANDRAKANT BHAN-DARE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that India and Bangladesh have lately been successful in resolving most of the differences existing between them, including the one relating to the New Moore Island;
- (b) if so, what are the details of the issues resolved and on what terms;
- (c) whether Bangladesh Foreign Minister proposes to visit New Delhi shortly, if so, what precise issues are proposed to be discussed—with him?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c). Consistent with our desire to maintain and promote friendly relations with all our neighbours, including Bangladesh, we have been discussing bilateral issues various levels, including the highest levels, with the Government Bangladesh. Although relations between India and Bangladesh have been traditionally close and friendly, there have been differences over some issues, including over New Moore Island, as is sometimes the case between two neighbouring countries. At times, these differences have even caused temporary tension. The two governments have, however, agreed that these problems can best be solved by peaceful bilateral negotiations.

The effort for resolving our differences is part of an ongoing process of bilateral consultation and discussion, carried on in a spirit of mutual accommodation and good neighbourliness. The recent visit of the Rangladesh Foreign Minister to New Delhi from the 11th to 13th September forms part of this regular process which was given momentum following my visit to Dacca in The two Governments reiterated last week that they are committed to continue the dialogue and search for acceptable solutions to all these issues, including the issue of New Moore Island. A copy of the Joint Press Statement issued at the end of the visit which outlines the major points of agreement is placed on the Table of the House.

There has been forward movement on several issues in the past year or so. It is hoped that, following the decisions arrived at during the sevent talks, further progress would be made for the peaceful resolution of the outstanding issues to the mutual satisfaction of both sides.

INDO-BANLADESH JOINT PRESS STATEMENT

New Delhi, September 13, 1981

At the invitation of Shri P. V. Narasimha Rao, Minister of External Affairs of India, His Excellency Professor Muhammad Shamsul Haq. Foreign Minister of Bangladesh, paid a visit to India from September 11—13, 1981

During his stay, H. E. Foreign Minister of Bangladesh called on C' Neelam Sanjiva Reddy, the Pr Shri M. Hidayatullah, the V sident and Shrimati Indira

[†]The question was actually asked on the floor of the House by Shri Dinesh Goswami.

the Prime Minister of India. He also called on Shri P. V. Narasimha Rao, Minister of External Affairs.

The two Foreign Ministers assisted by their respective sides held several rounds of talks in resumption of their earlier talks held during the visit of His Excellency the External Affairs Minister of India to Bangladesh in August, 1980. These talks were held in a cordial and friendly atmosphere. During the talks, the two sides reviewed bilateral relations and also discussed regional and international matters of mutual interest.

The two Ministers recognised that friendly and good neighbourly relations between Bangladesh and India were clearly in the larger interests of the peoples of the two countries and also of peace and stability in the The two Ministers also expressed their firm belief that foundation for building good neighbourly relations lay in mutual respect, trust and goodwill. The two Ministers agreed that some of the unresolved problems between Bangladesh and India were acting as a source of irritation and strain on the relations between them and that an early and peaceful resolution of these problems was clearly dictated by the interests of the peoples of the two countries. They, therefore, agreed that both sides would constantly endeavour to resolve any outstanding problems between them, peaceful in a spirit of mutual understanding and good neighbourliness.

Both sides agreed to intensify efforts for completion of steps already agreed upon at the Indo-Bangladesh Secretary-level talks at New Delhi in October 1980 towards early implementation of the 1974 Land Boundary Agreement. The two sides confirmed their respective Government's acceptance of the delineation on map, by their survey officials, of the territory to be leased at Tin Bigha. It was agreed that a meeting at the level of

Foreign Secretaries would be held in October. 1981 to resolve all outstanding problems related to the Land Boundary, including finalisation of the terms and conditions of the lease-inperpetuity of the Tin Bigha Corridor. Pending finalisation of the terms of lease, conditions would be created to ensure that necessary facilities of access which have been provided in the past would continue to remain available.

The two Foreign Ministers reviewed the progress achieved in the resumed talks on the delimitation of the Maritime Boundary between Bangladesh and India in Dacca from December 2-5, 1980 held in pursuance of the decision taken at their meeting in August, 1980. They reiterated that the question of delimitation of the Maritime Boundary should be resolved by mutual agreement in a spirit of understanding and good neighbourliness and that another meeting convened at a mutually convenient and early date.

The two Foreign Ministers took note of the understanding reach#d between them at their meeting in August, 1980 and of the report of the first Governmental Review and the Farakka Agreement concluded in April, 1981. They agreed efforts should be intensified to find a solution to the long-term problem of augmenting the dry season flows of the Ganges to the mutual satisfaction of both the countries. The two Foreign Ministers agreed to discuss at an early date further measures to be taken in this connection.

The two sides re-affirmed that efforts should be made to ensure that peace and tranquility are maintained on the border. It was agreed that each side would take effective measures to ensure that their respective territories were not used for hostile activities directed against the other.

Both sides re-emphasised the newd to stop illegal movement of people

7

8

across the border and to strengthen existing arrangements and cooperation in this regard.

A free and frank discussion was held on the question of the newly emerged New Moore/South Talpatty Island at the estuary of the border river Hariabhanga. The two Foreign Ministers reviewed implementation of steps in defusing the tension over this problem. They reiterated agreement to take further necessary steps to remove the remaining causes of tension and resolve the issue. For this purpose the two sides agreed to early talks at the level of Foreign Secretaries to examine all available data and report to the Foreign Ministers for further necessary steps to be taken with a view to an early and peaceful resolution of this problem.

The two sides reiterated their willingness to pursue positively all efforts for increasing cooperation in various fields of mutual interest. They noted with satisfaction the signing of the New Trade Agreement in October, 1980, the protocol on cultural and academic exchanges in December, 1980 Telecommunications the new Agreement in May, 1981. As regards establishment of railway links between the two countries, both sides agreed to take further positive steps to advance progress on the basis of the talks that have been held between the two Railways in October, 1980.

The two sides also agreed that the momentum of progress in the implementation of the proposal for regional cooperation among the South Asian Countries should be maintained and all necessary steps for this purpose should be undertaken in concert with other neighbouring countries in the South Asian region.

The two countries noted with satisfaction the similarity in their views on many of the international issues and agreed to cooperate closely in the various international forums in up-

holding the principles of the UN Charter and the Non-aligned Movement.

The foreign Minister of Bangladesh expressed his warm appreciation to the Minister of External Affairs of India for the generous hospitality extended to him and to the members of his delegation. He extended an invitations to him to pay an official visit to Bangladesh which the Indian External Affairs Minister accepted with pleasure.

श्री सभापति : थोड़ा प्रो-हिस्टारिक हो गया राह वर्षेक्या ।

श्री पी० बी० नरसिंह राव : हां साहब, उन के आने से पहले यह सवाल श्राया। जाने के बाद जकाब आ रहा है।

श्री समापितः आप पह यह रहे हैं, ग्रारहे हैं ग्रारहे हैं। यह ता जारहे हैं। वह तोचले भी गये।

श्री पी० वी० नर्रास्ह ाव: मैने जवाब में कहा— ग्राकर चले गर्य। ग्रीर यही हुन्रा। ग्राये भी वो गर्येभी वो।

SHRI DINESH GOSWAMI: Sir, I do not know whether because of this the Foreign Minister came from Bangladesh.

MR. CHAIRMAN: Could be.

SHRI DINESH GOSWAMI: Sir, the people of India and the Government of India want to maintain and it is our commitment that we are to maintain, friendly relationship with Bangladesh. It has been our great concern that some differences causing some strains did appear in the recent past on the question of the maritime boundary, on the question of the sharing of the Ganga waters, and the Indo-Bangladesh joint statement, to a great extent, has come in the re-

moval of that misunderstanding, I am sure, Sir, when our Foreign Minister will go to Bangladesh and also when this joint declaration will be implemented, much of the misunderstanding will be removed.

But, Sir, the misunderstanding cannot be removed only by the efforts of the two Governments. The peoples of the two countries must be involved in the whole process. There have been reports that some sort of an anti-India tirade is going on in Bangladesh quarters. May I know from some from the hon. Minister of External Affairs what efforts are being made in the direction of public relations so that we maintain good public relations with the people of Bangladesh the projection of this country is true perspective in Bangladesh?

SHRI P. V. NARASIMHA RAO: When the Bangladesh Foreign Minister came here recently, this was one of the points which he raised.

MR. CHAIRMAN: I have noted, Mr. Krishnan, your hand. I have noted every hand mentally. I will give chance to three or four and not more. It has become a little stale, this question.

SHRI P. V. NARASIMHA This was one of the points which he raised specifically. We had brought to the notice of the Bangladesh Government certain anti-Indian writings, utterances etc. which, we told them, would not be in the interest of our good relations. They took note of these things, and when the Foreign Minister came here, he assured the Prime Minister and me that in spite of the fact that now and then some newspapers and some leaders cannot resist the temptation of making certain statements because they there is some political mileage out of Government of Bangladesh it, the diressociates itself from completelv such tendencies and stands for friendly relations and that it will continue to stand for friendly relations. So, he told us that despite occasional writings and utterances like these, we should rest assured, the Government of India should rest assured that the intention of the Bangladesh Government is exactly the same as ours, namely, to improve the relations with them and to be on the friendliest terms with them. This is what happened, Sir, and I am glad that after this explanation, after this assurance, even the frequency of such writings seems to have come down:

MR. CHAIRMAN: I do not think there is anything very much left after this statement.

SHRI DINESH GOSWAMI: Apart from the issue that I find in the declaration, there is another issue which at some point of time our Government will have to take up with Bangladesh. It is immigration of people from Bangladesh. I would like to know from the Foreign Minister wheather this issue was taken up in the recent visit or this issue is likely to be taken up in the near future.

SHRI P. V. NARASIMHA As the hon. Member knows, this visit would have been a normal visit had it taken place originally, on the date it was sucheduled, namely, in July. Meanwhile certain tension developed and certain events within Bangladesh had their own effect on these developments. So the visit which we of the Foreign Minister of Bangladesh recently was in a particular context. It was not a routine visit or a normal visit in the sense it would have been had it materialised in July as orginally proposed So, Sir, our discussions have been necessarily of limited character, limited to certain There could have been more issues. issues brought under our discussions under normal circumstances. They discussion. will also come under There has been some forward movement on all these and I am quite sure that this process will continue.

MR. CHAIRMAN: I think we better leave it there because this question has become a little state. (Inter-ruptions)

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: That may be so. Just because the Foreign Minister has come back, it does not become stal course, very rarely you ouraging events interven a sking a question and getting a property.

MR. CHAIRMAN: Certainly it is there in part (c). It is certainly out of date.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: There is one more reason for the whipping up of the anti-Indian feelings in our neighbouring countries, including Bangladesh. One of the reasons is that they use it as a diversionary tactics whenever there are any difficulties in their own country. Now, for example. whenever the election are there, the anti-India propaganda gets an edge and is whipped up. And I have a feeling-which many hon. Members may share with me-that even some foreign powers are interested in whipping up this propaganda against us so that it should weaken us. In view of the situation that the elections in Bangladesh have now been postponed, will the hon. Foreign Minister tell us whether he is contemplating some prompt steps defuse the whole thing before it again gets escalated in the manner I have indicated.

SHRI P. V. NARASIMHA RAO: Sir, it has been very clearly stated in the joint statement what we have decided, what we are proposing to do, the time-frame in respect of the most important is less details are given As for the reasons why this anti-India tirade sometimes takes place, sometimes erupts in our neighbouring countries, there are many reasons. We need not go into all the reasons. The only point for us to consider is that we have to live with occasional

outbursts like this, but, at the same time, we will have to continue strengthening our friendship so that that is the best guarantee against such outbursts and then they become out of step with the role of those countries also. That is the very ideal situation which we have to aim at.

MR. CHAIRMAN: I will give Mr. Mitra a chance. (Interruptions) You get chances enough.

SHRI SANKAR PRASAD MITRA: In spite of the fact that we gave our blood for the liberation of Bangladesh, and in spite of the fact that we are trying to maintain the best of relations with Bangladesh, is the hon. Minister for External Affairs aware that immigrations are taking place from Bangladesh into Assam, West Bengal and Tripura almost daily?

SHRI P. V. NARASIMHA RAO: Sir, I had occasion to answer a specific question on the point raised by the hon. Member. I do not have the figures readily available with me. I had given some figures also. I amprepared to give details to the hon. Member or Members, whosever wants more figures.

SHRI SANKAR PRASAD MITRA: I would like to have the details because I am from West Bengal and I am vitally interested in it.

SHRI P. V. NARASIMHA RAO: I will send him the figures available with me.

MR. CHAIRMAN: You can take figures from him and study them. I am giving only three chances more. This question has become stale.

श्री सदरित बागाईतकर : श्रीमन्, मैं मंती जी से यह जानना चाहता है कि जिस बात का जिक संयुक्त नि देन में नहीं है ले बिन जो चील डिल्टिशन की है वह बिहारी मुसलमानों की समस्या है श्रीर श्रीमन् मुझे बंगला देश जाने का मौका मिला है,

^{तरी}ो मैं बहां रहा हूं भ्रौर गुझे ः. १ नानकारी है कि खासकर चटगांब के इनाके में जो माइनारिटो कम्युनिटो के लोग हैं उन में काफी घबराहट है। मेरे दीस्त वहां रहते हैं। उनके पन भी वहां थे स्रोते रहति हैं इसलिये काफी घवराहट है। मैं पंत्रो जो को यह बताना चाहता हूं 🖟 जो बिहारो मुसलमान बीच में काका उम्र हो गय थे। उन्होंने सहवाम्रह ं े एवान निया था हिन्दुस्तान की सः । ने घुसने का। जो उनका संगठन है उनकी तरफ से यह एनान किया गया था। रेवा मंत्री जो वह वतायोंने कि बंगला देश के जो मंत्रो जी यहां आए थे, मैं श्रापते श्रांकड़े नहीं माग रहा हूं, लेकिन जो वहां का माहौल है वह किस प्रकार का है, उनके साथ इस बारे में वया बातचीत हुई, इस वारे में जरा बताने की प्रया करें?

श्री पी0 वी0 नर्रांसह राव: मैं इसक्षे पहले निवंदन कर चुना हूं कि बंगला देश के विदेश मंत्री जो श्रव की बार यहां त्राए थे पह एक विशेष संदर्भ में श्राए। उनके जो बंतचीत हुई वह कुछ ही मामलों में हुई। वैभे कई श्रीर बाते हैं जिन पर हमारो बातचीत चल रही है। म वह श्रांत है दे सकता हूं उसकी सारो के फियत दे नकता हूं उसकी सारो के फियत दे नकता हूं वा जहां तक उनके विजिट का संबंध है भें। वाल्या है कि कुछ हो बातों पर हमारी बातचान हुई। वह भो जाने की जलदो में थे। उन्हें यूनाइटेड नेजनन में जाना था। जाने- अति उनते जो बातच

MR. CHAIRMAN: Mr. Pandey and then Mr. Shahabuddin, and then we will finish it.

SHRI NARSINGH NARAIN PANDEY: Sir, it is very encouraging that the friendly relations between India and Bangladesh have been improved by the visit of the Foreign Minister of Bangladesh. It is very

encouraging that the visit of the Foreign Minister of Bangladesh has smoothened many of the controversies which were just creating a situation which was going to be tense but which was stabilised by that visit. And the joint statement also was very encouraging because it has stated in one para that "each side would take effective measures to ensure that their respective territories were not used for hostile activities directed against the other."

MR. CHAIRMAN: That is all very satisfactory. But what is your question?

SHRI NARSINGH NARAIN PAN-DEY: Sir, my question is whether the Government of India in the near future would like to send a team of officer; who may sort out all those problems which were discussed and will try to resolve at the earliest all those problems.

SHRI P. V. NARASIMHA RAO: Sir, the joint statement very clearly states the time-frame within which the matters will be taken up for further discussion and I think that should satisfy the hon. Member that nothing has been left to chance or to indefinite future. We have spelt out a certain time-frame for all matters on which we thought a time-frame was important.

श्री सभापति: एक मिनट श्राप ठार जाइय उनको चांस दे दृंताकि जरा चैन हो। श्राप पहले बोल लें ताकि आपका किस्सा तो खत्म हो।

PROF. SOURENDRA BHATTA-CHARJEE: Mr. Chairman, I am not going to put a stale question but a question which is....

MR. CHAIRMAN: Put a question.

PROF SOURENDRA BHATTA-CHARJEE: I am just coming to that. I have not even started. You allowed some persons to talk for five minutes. The question is not at all stole in West Bengal. In the Indo-Bangladesh joint communique an issue has

been referred to which is creating problems in West Bengal, which is a State on the border of Bangladesh, as you know. In West Bengal everybody is interested in very peaceful and friendly relations with Bangladesh because we have an emotional affinity, as you know. But in regard to the question of Tin Bigha which has been referred to in the Indo-Bangladesh joint communique, it has been said:

"..the two sides confirmed their respective Government's acceptance of the delination on map, by their survey officials, of the territory to be leased at Tin Bigha in perpetuity to Bangladesh...."

Now the question I am going to ask of the hon. Minister is not what exactly they propose to do but whether the alternative suggestion in respect of Tin Bigha, the question of some corridor for the Bangladesh enclave in some other form may come up for discussion in future discussions amongst the officials and at the ministerial level between the two Governments so that tension may be eased there.

SHRI P. V. NARASIMHA RAO: Yes, Sir. This has proved to be a rather difficult question, but we have fortunately been able to outline a solution to it. Now there are going to be talks on how to remove the difficulty which is going to face either side. We have to have the imagination to see that the solution has something for each side and whatever difficulty they would be facing would be removed in advance. We have to do this kind of futuristic planning...

MR. CHAIRMAN: It is hypothetical.

SHRI P. V. NARASIMHA RAO: It, is not hypothetical; it is very real. But I would like to assure the honourable that all these difficulties have been anticipated and they will be taken care of.

SHRI SYED SHAHABUDDIN: We know the special reason for the visit

of the Bangladesh Foreign Minister, and I would like to felicitate the honourable Minister for the results that he has achieved. We are all happy that the situation on the New Moore Island has been defused and further steps are being taken by the two Governments to improve the situation. But the problem remains with us. The maritime boundary between India and Bangladesh has not been delineated, and to my mind the question of sovereignty over the New Moore Island is integrally connected with the question of the delineation of the maritime boundary between the two countries. can not really understand the rationale of Bangladesh's demand as has been reported many a time that they want a joint survey. Now, unless there is a line, what is the point of a survey?—whether the ioint Moore Island is on the right side of it or on the left side of it or cuts across it. In the absence of a line, a joint survey does not make any sense. Therefore, my question is if the two questions are so integrally linked with each other why is it that in the communique here one has been dealt with in one paragraph, paragraph 6, and the other has been dealt with in another paragraph, paragraph 10? Is it deliberate?

SHRI P. V. NARASIMHA RAO: Yes, Sir. It is deliberate to some extent, because we did not want to start with the axiom that both are interlinked necessarily. There is a link. But I would like to assure the honourable Member that we are making progress on both fronts.

Computerisation of Railways

*482. SHRI NARSINGH NARAIN PANDEY: †

SHRI KALPNATH RAI:

Will the Minister of RAJLWAYS be pleased to state:

[†]The question was actually asked on the floor of the House by Shri Narsingh Narain Pandey.